DIVISION BENCH ITEM NO. 112

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

CP (IB) No. 415/ALD/2019

CORAM:

1. **SHRI RAJASEKHAR V. K,**
   HON'BLE MEMBER (JUDICIAL)

2. **SHRI VIRENDRA KUMAR GUPTA,**
   HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th May , 2022, 2:30 PM

NAME OF THE COMPANY	**BAJAJ AGRO INDUSTRIES V/S UNITED INDIA AGRICULTURAL DEVELOPERS LTD**
UNDER SECTION	**9 IBC**

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

None : *For the Operational Creditor*
None : ***Corporate Debtor is Ex-parte v.o.d. 23.12.2020***

ORDER

There has been no representation in the matter on behalf of the operational creditor, when the matter was called on 08.03.2022, 05.04.2022 and even today i.e. 04.05.2022. It appears that the Operational Creditor is not interested in pursuing the present company petition and hence, the same shall stand dismissed for non-prosecution and even there is no representation on behalf of the corporate debtor.

File be consigned to the records.

Virendra Kumar Gupta

Digitally signed by Virendra Kumar Gupta
DN: c=IN, o=Personal, postalCode=400079, st=Maharashtra, 2.5.4.20=6f29f691fafee6f6d79870d97aba5115dd3054c17d43039 3c375d1f70e405e1a, pseudonym=A35DCD7CB94C7D1DA6A82818CE53D76FD0B0C1 5C, serialNumber=3E217B23327E01C7701920EB09F838BB81D5F78D 1B5302B0FE995AAA8FF8D3E5, cn=Virendra Kumar Gupta
Date: 2022.05.10 11:23:46 +05'30'

Virendra Kumar Gupta
Member (Technical)

—Sd—

Rajasekhar V.K.
Member (Judicial)

Kumud Narayan
(PS)